

नागलैंड में संसदीय शासन प्रणाली

6323-ख श्री शिवकुमार शास्त्री : क्या बंदेशिक-कार्य मंत्री यह बताने की वृत्ता करेंगे कि :

(क) क्या नाग विद्रोहियों ने यह प्रस्ताव किया है कि यदि नागलैंड में संसदीय शासन प्रणाली लागू कर दी जाये तो वे अपना विरोध वापिस ले लेंगे ; और

(ख) यदि हां, तो उस प्रस्ताव की मुख्य बातें क्या हैं तथा क्या सरकार का विचार उसे स्वीकार करने का है ?

प्रधान मंत्री, अणुशक्ति मंत्री, योजना मंत्री तथा बंदेशिककार्य मंत्री (श्रीमती इंदिरा गांधी) : (क) और (ख) . जी नहीं : नागलैंड राज्य में पहले ही वैसी संसदीय सरकार है जैसी कि संविधान के उपबंधों के अंतर्गत समस्त देश में मौजूद है। इसलिए माननीय सदस्य ने जिस प्रकार के प्रस्ताव का जिक्र किया है वह आ ही नहीं सकता था।

12.10 HRS.

PAPERS LAID ON THE TABLE
 ANNUAL REPORT (PART I) OF THE
 REGISTRAR OF NEWSPAPERS

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table a copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India for the year 1967. [Placed in Library See No. LT-1932/68]

COMMITTEE ON ABSENCE OF
 MEMBERS FROM SITTING OF
 THE HOUSE

MINUTES

SHRI THIRUMALA RAO (Kakinada) : I beg to lay on the Table

Minutes of the Seventh sitting of the Committee on Absence of Members from the Sittings of the House hold during the current Session.

MESSAGES FROM RAJYA
 SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 26th August, 1968, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Patents Bill, 1967. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to amend and consolidate the law relating to patents, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee :—

1. Shri S. K. Vaishampayen
2. Shri Krishan Kant
3. Shri R. P. Khaitan
4. Shri Arjun Arora
5. Shri T. V. Anandan
6. Shri Om Mehta
7. Shri K. V. Raghunatha Reddy
8. Shri Pitambar Das
9. Shri Dahyabhai V. Patel
10. Shri Godey Murahari
11. Shri C. Achutha Menon".

- (ii) "In accordance with the provisions of rule 127 of the Rules

of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 26th August, 1968, agreed without any amendment to the Indian Patents and Designs (Amendment) Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 13th August, 1968."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 3 Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd August, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to said Bill."

(iv). "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 4 Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 22nd August, 1968, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

ing Members for the periods indicated against each :—

- (1) Rani Lalita Rajya Laxmi 13th April to 3rd May, 1968 (Fourth Session).
- (2) Shri A. E. T. Barrow 22nd July to 14th August, 1968 (Fifth Session).
- (3) Shri Murasoli Maran 22nd July to 30th August, 1968 (Fifth Session).
- (4) Shri Kamal-nayan Bajaj 22nd July to 14th August, 1968 (Fifth Session).
- (5) Maharani Vijayamala Rajaram Chhatrapati Bhonsale 16th April to 10th May, 1968 (Fourth Session) and 22nd July to 14th August 1968 (Fifth Session).
- (6) Shri Kansari Halder 24th July to 26th August, 1968 (Fifth Session).
- (7) Shri N. C. Chatterjee 22nd July to 30th August, 1968 (Fifth Session).

I take it that the House agrees with the recommendations of the Committee.

SOME HON. MEMBERS : Yes

MR. SPEAKER : The Members will be informed accordingly.

SHRI S. M. BANERJEE (Kanpur) : What has happened to Shrimati Gayatri Devi ? She has not been attending the House.

MR. SPEAKER : Her name is not there in this list.

12.12 HRS.

LEAVE OF ABSENCE OF MEMBERS FROM SITTING OF HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Seventh Report have recommended that leave of absence be granted to the follow-

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

SHRI KHADILKAR (Khed) : I beg to present the Thirty-seventh Report of the Committee on Private Members' Bills and Resolutions.